



By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/3033/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri B.K. Chetri,  
District and Sessions Judge,  
Bongaigaon, Assam.

Dated Guwahati the 7<sup>th</sup> June, 2019.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No.DJB I-11/2019/2303 dtd 06.06.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted Restricted holiday on 10.06.2019, on account of 'Birthday of Krishnaguru', along with station leave permission w.e.f the evening of 07.06.2019 till the morning of 11.06.2019, as prayed for. The Civil Judge & Asstt. Sessions Judge, Bongaigaon or whoever remains in charge of Ld. Civil Judge & Asstt. Sessions Judge, Bongaigaon shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-25/2003/3034/A, dated 7.6.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

07/6/19  
**JT. REGISTRAR (VIGILANCE)**